

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 900/2015

IN THE MATTER OF:

M/s Maharanie Trade Pvt. Ltd. & Ors.

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APPLICANT / PETITIONER

SECTION:

Under Section 391 & 394

Order delivered on 22.08.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. P. Nagesh, Advocate
Mr. Suman Kumar, Advocate

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the petitioner, the matter is posted for hearing on 23rd August 2017.

Sd-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)